

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.488
ANSWERED ON 06.02.2025**

ULTRA MEGA SOLAR PLANT IN KERALA

488. SHRI M K RAGHAVAN:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has any plan to establish an Ultra Mega Solar plant in Kerala, as the State is generating less electricity than its requirements and if so, the details thereof;**
- (b) whether the Government has any data on the usage and purchase of electricity in Kerala and if so, the details thereof; and**
- (c) whether the Government has any data on the charges for domestic consumption of electricity per unit and if so, the details thereof, State-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : As per the information provided by Kerala State Electricity Board Limited (KSEBL), a Solar Project is planned to be established at Cheemeni, Kerala, with a capacity of 100 MW.

(a) : As per the information provided by KSEBL, 28,360 million units of electricity was supplied in the financial year 2023-24, after considering the transmission and distribution losses.

(c) : The rates of electricity for domestic category vary from state to state based on the categorization of domestic consumers and quantum and mode of subsidy provided by the State Government. As per Central Electricity Authority's report for F.Y. 2023-24, the State-wise estimated rates for domestic consumption of 200 KWh electricity per month is given at Annexure.

ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 488 ANSWERED IN THE LOK SABHA ON 06.02.2025

***DOMESTIC 2 KW (200 Units/Month)**

F.Y 2023-24

Sl. No	Name of Utility	Tariff effective from	Av. Rate (P/KWh)	Duty/Tax (P/KWh)	Total (P/KWh)
1	Andaman & Nicobar Island	01.04.2023	458	0	458
2	Andhra Pradesh	01.04.2023	444	6	450
3	Arunachal Pradesh	01.06.2018	400	0	400
4	Assam	01.04.2023	692	35	727
5	Bihar (Urban Areas)	01.04.2023	914	55	968
	(Rural Areas)		838	50	888
6	Chandigarh	01.04.2023	328	9	337
7	Chhattisgarh	01.04.2023	400	42	452
8	Dadra & Nagar Haveli and Daman & Diu	01.08.2023	205	0	205
9	Delhi- (BYPL/BRPL/TPDDL)	01.10.2021	320	15	335
10	Delhi-(NDMC)	01.10.2021	320	15	335
11	Goa	01.04.2023	238	20	258
12	Gujarat (Urban Areas)	01.04.2023	379	57	436
	(Rural Areas)		339	25	364
13	Gujarat-(Torrent Power Ltd., Ahmadabad)	01.04.2023	389	58	447
14	Gujarat-(Torrent Power Ltd., Surat)	01.04.2023	396	59	456
15	Haryana	01.04.2023	338	10	348
16	Himachal Pradesh	01.04.2023	513	14	527
17	Jammu & Kashmir	01.12.2023	238	0	238
18	Jharkhand (Urban Areas)	01.03.2024	715	40	755
	(Rural Areas)		668	38	705

19	Karnataka	01.04.2023	810	63	873
20	Kerala	01.11.2023	544	48	592
21	Ladakh	01.11.2023	219	32	251
22	Lakshadweep	01.04.2023	295	0	295
23	Madhya Pradesh (Urban Areas)	04.04.2023	804	84	888
	(Rural Areas)		774	81	855
24	Maharashtra	01.04.2023	878	140	1018
25	Maharashtra-Mumbai- (B.E.S.T)	01.04.2023	599	122	721
	Maharashtra - Mumbai- (Adani Electricity)		734	143	877
27	Maharashtra-Mumbai- (TATA's)	01.04.2023	666	133	798
28	Manipur	01.04.2023	618	0	618
29	Mizoram	01.04.2023	650	0	650
30	Meghalaya	01.04.2023	555	5	560
31	Nagaland	01.04.2023	608	0	608
32	Odisha	01.04.2023	455	17	472
33	Puducherry	01.04.2023	305	0	305
34	Punjab	16.05.2023	592	77	668
35	Rajasthan	01.04.2023	765	55	820
36	Sikkim	01.04.2023	235	0	235
37	Tamil Nadu	01.07.2023	281	0	281
38	Telangana	01.04.2023	465	6	471
39	Tripura	01.10.2023	597	30	626
40	Uttarakhand	01.04.2023	458	15	473
41	Uttar Pradesh(Urban)	01.06.2023	673	34	706
	(Rural)		479	24	503
42	West Bengal (Urban)	01.04.2023	720	0	720
	(Rural)		709	0	709
43	D.V.C. (Jharkhand Area)	01.02.2024	463	26	488

(*Source: CEA Report on Tariff &Duty of electricity supply in India - March 2024)
